

GOVERNMENT OF INDIA
MINISTRY OF EDUCATION
DEPARTMENT OF SCHOOL EDUCATION & LITERACY

LOK SABHA
UNSTARRED QUESTION NO. 166
TO BE ANSWERED ON 14th SEPTEMBER, 2020

New Education Policy 2020

166. ADV. A.M. ARIFF:

Will the Minister of EDUCATION be pleased to state:

- (a) whether the government intends to amend the Right to Education Act 2009 to incorporate the sweeping changes proposed in respect of school education in the National Educational Policy 2020;
- (b) if not, how the Government intends to implement the National Educational Policy 2020; and
- (c) whether the Government has prepared any time line for implementation of the NEP 2020?

ANSWER

MINISTER OF EDUCATION

(SHRI RAMESH POKHRIYAL 'NISHANK')

(a) to (c): The National Education Policy (NEP) has been approved by the Union Cabinet on 29th July, 2020. The Policy does not mention amendment of the Right of Children to Free and Compulsory Education Act, 2009.

Further, the policy provides the different timelines as well as principles and methodology for its implementation.
